

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 161 OF 2013 &  
IA-134, 135 OF 2014**

**Dated: 7<sup>th</sup> January, 2015**

**In the matter of:-**

**Gail (India) Ltd.**

**....Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent (s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, post the matter on **06.02.2015.**

**Court Master**

Vg